

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI

ORIGINAL APPLICATION Nos.339/2019, 340/2019,
370/2019 & 373/2019

Date of Decision: 7th January, 2020

CORAM: DR. BHAGWAN SAHAI, MEMBER (A)

Shri A.M. Shah
Divisional Engineer
(Dy. G.M. L/A), (Retired), aged 61 yrs.
O/o the Chief General Manager,
BSNL Admn Bldg, Juhu Danda
Santacruz (W), Mumbai - 400 054.
Residing at Shavilla, Royal Colony,
Pakhal Road, Nashik - 422 006. ... *Applicant*
in OA No. 339/2019

Shri A.K. Tiwari
Deputy General Manager
(Retired), aged 61 yrs
O/o the Chief General Manager,
BSNL Admn Bldg, Juhu Danda
Santacruz (W) Mumbai - 400 054.
Residing at B-201, Yashaskaram,
Sector 27, Plot 39, Kharghar,
Dist. Raigad - 410 210. ... *Applicant*
in OA No. 340/2019

Shri J.B. Singh
Assistant General Manager
(Retired), aged 61 years,
O/o the Chief General Manager,
BSNL Telecom Factory
Deonar Mumbai - 400 088.
Residing at Flat No.C-503, Tharwani
Residency, Plot No.1,
Sector 6-A Kamothe
Navi Mumbai - 410 209. ... *Applicant*
in OA No. 370/2019

Shri A.S. Borse
Deputy General Manager
(Retired), aged 61 yrs
O/o the Chief General Manager,
BSNL Admn Bldg, Juhu Danda
Santacruz (W) Mumbai - 400 054.

Residing at A-5 R.N.102, Satish
 Apartment Raj Park-1 Parsik Nagar
 Kalwa Thane - 400 605.

... *Applicant*
 in OA No.373/2019

(*By Advocate Shri G.B. Kamdi*)

VERSUS

1. Bharat Sanchar Nigam Ltd
 Through Chairman & Managing Director,
 Bharat Sanchar Bhawan H C Mathur
 Lane Janpath, New Delhi - 110 001.
2. The Chief General Manager,
 BSNL, Telecom Maharashtra Circle,
 Admn Bldg. Juhu Road Santacruz (W)
 Mumbai - 400 054.
3. The Secretary,
 Government of India,
 Ministry of Communication,
 Department of Telecommunication,
 Sanchar Bhawan, 20 Ashoka Road,
 New Delhi - 110 001.
4. The Principal Controller of Communication
 Accounts, DOT, Maharashtra Circle,
 Admn Bldg. Juhu Road Santacruz (W)
 Mumbai - 400 054. ... *Respondents*
in all OAs
5. The General Manager (Finance)
 O/o. The Chief General Manager,
 Maharashtra Circle BSNL, Admn
 Building Santacruz (W),
 Mumbai - 400 054. ... *Respondent*
in OA Nos.339/2019,
340/2019 & 373/2019

(*By Advocates Shri V.S. Masurkar - R-1, 2 & 5, Ms Sapana Gokhale, proxy counsel for Shri Suresh Kumar - R-3 & 4 in OA Nos.339/2019, 340/2019 & 373/2019 and Shri Sampanna Walavalkar- R-3 & 4 in OA No.370/2019*)

ORDER (ORAL)

Shri V.S. Masurkar, learned counsel for BSNL has brought on record a letter from Deputy Controller of Communication Accounts (Legal), O/o PC of CA, Department of Telecommunications, Ministry of Telecommunications, Mumbai dated 06.01.2020 stating that to the applicants' in OA Nos.339/2019, 340/2019, 370/2019 & 373/2019 revised PPOs have been issued. With this, the grievance of the applicants in these OAs stands redressed.

2. The applicant's counsel submits that they are fully satisfied with redress of their grievance sought in these OAs. Therefore, OA Nos.339/2019, 340/2019, 370/2019 & 373/2019 are disposed of as having become *infructuous*. No order as to costs.

(Dr. Bhagwan Sahai)
Member (A)

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JD
8/1/20

